## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:1782 ANSWERED ON:01.12.2011 SUBSIDY ON MIXED FERTILIZERS Dhurve Jyoti

## Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Department of Fertilizers had received recommendations of the Tariff Commission during December, 2007 regarding subsidy on mixed fertilizers;
- (b) if so, the details thereof and its effect on the viability of fertilizer companies;
- (c) whether the proposal for financial restructuring of these companies is pending with the Government for a long time; and
- (d) if so, the time by which it is likely to be finalized and implemented?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): Department of Fertilizers has not received recommendations of the Tariff Commission during December 2007 regarding subsidy on mixed fertilizers. However, the Tariff Commission had submitted its report in December 2007 on pricing study of Di-Ammonium Phosphate, Complex Fertilizers and Muriate of Potash.
- (b)to (d): Question does not arise in view of (a) above.